

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

07/08/2019

C.P./260/22/2017

O.A./260/320/2014

PRASAN KUMAR JENA

-V/S-

MR UMESH SINGH

ITEM NO:30

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. M. B. K. Rao

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the respondents submitted that the order of this Tribunal has been stayed by Hon'ble Apex Court in the SLP filed by the respondents. Respondents' counsel further submitted that in the earlier C.P No. 37/16, the order was passed to drop the C.P with direction to the applicant for recalling this order enclosing the substantial order on the basis of the order passed by Hon'ble Apex Court . The copy of the order passed in C.P. No. 37/16, filed by the respondents which is taken on record. Ld. Counsel for the applicant had no objection if similar order is passed.</p> <p>In view of the above and taking into account the facts that the order of the Tribunal has been stayed by Hon'ble Apex Court, the C.P is dropped at this stage and notices if any issued are discharged. However, the applicant will be at liberty to move for recalling this order if required on the basis of Hon'ble Apex Court's order.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

